

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in  
Appeal No. 21 of 2013**

**Dated : 3<sup>rd</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co. Ltd.**

**.... Review Petitioner(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,  
Sr. Adv.**

**Counsel for the Respondent(s): Mr. B.S. Prasad  
Mr. Shodhan Babu**

**ORDER**

The learned counsel for the Respondent seeks some time.

Post the matter on **24.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*